

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/1996/5296/A

From :- Smti. Kanchan Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. S. P. Khound  
District & Sessions Judge  
Dibrugarh.

Dated Guwahati, the 10<sup>th</sup> September, 2018.

Sub:- Cancellation of Commuted Leave on 01.09.2018.


Ref:- Your letter No. DJD/4768/18, dtd. 01.09.2018

Madam,

With reference to the above, I am directed to inform you that your prayer for cancellation of Commuted Leave on 01.09.2018 along with permission to join duty on 01.09.2018 has been ~~granted~~/rejected.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/1996/5297/A, dated 10.9.18 

Copy to:

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

sd/-  
**JT. REGISTRAR (VIGILANCE)**